



\$~CP- 1 to 30

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 39/2009**

DINESH MITTAL & ORS.

..... Petitioner

versus

M/S TRIVENI INFRASTRUCTURE

DEVELOPMENT CO. LTD

..... Respondent

+ **CO.PET. 281/2013**

RUCHI BIRLA SETH & ANR

..... Petitioners

+ **CO.PET. 357/2013**

BHAGWAN SINGH ARORA

..... Petitioner

+ **CO.PET. 576/2013**

MANOHAR SINGH

..... Petitioner

+ **CO.PET. 4/2014**

KUSUM MANGLA & ANR.

..... Petitioner

+ **CO.PET. 11/2015**

NIRMAL KUMAR SHARMA

..... Petitioner

+ **CO.PET. 102/2015**

MR. UMESH PANDEY

..... Petitioner

+ **CO.PET. 479/2015**

MR. SUMIT KUMAR

..... Petitioner

+ **CO.PET. 483/2015**

MRS. K. SAROJA DEVI

.... Petitioner

+ **CO.PET. 489/2015**

MR. DEV KARAN GOYAL

..... Petitioner

+ **CO.PET. 492/2015**

MS. VINITA JAIN

..... Petitioner

+ **CO.PET. 493/2015**

MR. ANIL SARIN & ANR.

..... Petitioner

+ **CO.PET. 494/2015**

MR. ANSHUL JAIN

..... Petitioner

+ **CO.PET. 497/2015**

MR. DHARAMPAL SINGH DESWAL

..... Petitioner

+ **CO.PET. 500/2015**

MS. KAMINI GUPTA

..... Petitioner

+ **CO.PET. 501/2015**

MS. KAVITA AGRAWAL

..... Petitioner

+ **CO.PET. 563/2015**



MS. MADHULIKA JAIN	 Petitioner
+ <u>CO.PET. 564/2015</u>	
MS. INDU POPLI & ANR.	 Petitioner
+ <u>CO.PET. 565/2015</u>	
MR. KRISHAN KUMAR	 Petitioner
+ <u>CO.PET. 566/2015</u>	
MS. SREEJA K.L. & ANR.	 Petitioner
+ <u>CO.PET. 567/2015</u>	
MR. ASHOK KUMAR KUWAR	 Petitioner
+ <u>CO.PET. 568/2015</u>	
MS. KIRAN PAL	 Petitioner
+ <u>CO.PET. 569/2015</u>	
MR. ALOK KUMAR & ANR.	 Petitioner
+ <u>CO.PET. 570/2015</u>	
MR. RAJIV RANJAN SINHA	 Petitioner
+ <u>CO.PET. 898/2015</u>	
MAHESH CHANDRA AGARWAL	 Petitioner
+ <u>CO.PET. 56/2016</u>	
MR. PREDEEP KUMAR SHARMA	 Petitioner
+ <u>CO.PET. 57/2016</u>	
PREDEEP KUMAR GUPTA & ANR.	 Petitioner
+ <u>CO.PET. 58/2016</u>	
MANOJ KAPOOR & ANR.	 Petitioner
+ <u>CO.PET. 285/2016</u>	
GURVINDER SINGH	 Petitioner
+ <u>CO.PET. 496/2016</u>	
MRS. NEELIMA SAXENA & ANR.	 Petitioner
Versus	
M/S PAL INFRASTRUCTURE AND DEVELOPERS PVT LTD & ANR	 Respondents
Present: Mr.Riju Raj Jamwal and Mr.Mohit Yadav, Advs. for the Petitioner.	
Mr.Akhil Sibal, Sr. Adv. with Mr.Sanjay S. Chhabra, Adv. for the respondent in Co. P. 39/2009.	
Mr.Tausi Alam, Adv. for the petitioner in item 3.	
Mrs. Inderjeet Saroop and Mr. Raghav Saroop, Advs. for the petitioner in I-4	
Mr.B.S.Arora, Adv. for the petitioner in item 5.	



Mr.Aman Bhalla, Adv. for the petitioner in item Nos. 7 to 23
Ms.Diva Arora Menon and Mr.Mudit Tayal, Adv. for Pawa Association in item No.11.
Mr.Atul Sharma and Ms. Vijay Laxmi, Adv. for the petitioners in I-25 to 27
Mr.P.C.Agarwal and Mr.Ambuj Agarwal, Adv. for the applicant in CA 974/2018.
Mr.Rajiv Kumar Ghawana & Ms,Akshita Chhatwal, Adv. for the petitioner in item 6.
Mr.Sudhir K.Makkar, Sr.Adv. with Ms.Meenakshi Singh, Ms.Saumya Gupta and Mr.Abhishek Chaudhary, Adv. for the respondent.
Ms.Namitha Mathews and Mr.Pulkit Malhotra, Adv. for the applicant in CA No. 689/2018 in CP 39/2009
Ms.Ruchi Sindhwani, Sr.Standing counsel with Ms.Megha Bharara, Adv. for the Official Liquidator.
Mr.Mrinmay Bhattmewara, Adv. for the applicant in I-29
Mr.Rajshekhar Rao, *Amicus Curiae*.
Mr.Mishal Vij, Adv. for Mr.Anil Grover, AAG, Haryana for DTCP.
Ms.Rajini Anand, Adv. for the respondent.
Mr.Tejveer Singh Bhatia, Adv. for R-2 in Item No.18
Mr.Abhay K.Das, Adv. for BSF Society.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

% **06.03.2019**

I have heard learned senior counsel appearing for the respondent in Co.Pet. No.39/2009, in part.

List for further arguments on 07.03.2019, at 3:00 P.M.

JAYANT NATH, J.

MARCH 06, 2019/v